

THE DEPUTY MINISTER IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRI P.K. THUNGON): (a) and (b) The University Grants Commission has been providing assistance for this purpose to universities and colleges since 1970-71 on the basis of the following norms:

(i) Development of play fields and purchase of accessories for games and sports—Rs. 15,000 per university and Rs. 10,000 per college on a sharing basis of 75 : 25.

(ii) Construction of gymnasium—upto Rs. 2.5 lakhs per university and upto 1.5 lakhs per college on a sharing basis of 75:25.

No assistance is provided for purchase/acquisition of land. However a portion of the grant could be utilised for purchase of equipment/accessories excluding consumable articles. Assistance for construction of gymnasium is provided only to universities and colleges which have an enrolment of 1000 or more students in degree classes.

(c) During the last 4 years 12 universities have been provided assistance for development of play fields and 9 for construction of gymnasium on the basis of these norms.

*Loss due to dock workers strike*

374. SHRI S.W. DHABE:

SHRI SURESH KALMADI:

Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) the loss incurred due to port and dock workers strike by Government and other concerned organisations;

(b) the number of days the strike continued and what is the amount of loss of wages to workers; and

(c) the amount of foreign exchange the country lost due to strike?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z. R. ANSARI): (a) It is

not possible to quantify the loss incurred by the Government and other concerned organisations due to port and dock strike.

(b) The strike lasted for 26 days. The amount of loss of wages to port and dock workers has been estimated at about Rs. 15.32 crores.

(c) The loss of foreign exchange could be mainly due to the loss of exports and payment of demurrage to foreign vessel owners. However, it is not possible to quantify the loss.

**Refund of foreign bank loans by the Indians shipping companies**

375. SHRI SHANKAR SINH VAGHELA:

SHRI MUKHTIAR SINGH:

Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether Government are aware that the Indian Shipping Companies have been suffering from huge losses at present and if so, what are the names of those shipping companies;

(b) whether it is also a fact that foreign banks operating in India have been pressing those Indian Shipping Companies for the return of money given to them for the purchase of ships;

(c) if so, the details thereof; and

(d) what steps are being taken or are proposed to be taken to help the shipping companies which are facing difficulty due to this demand of foreign banks?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z. R. ANSARI): (a) Yes In 1982-83 almost all the SDFC assisted Shipping Companies suffered losses. List of SDFC assisted companies which have suffered losses is given in the enclosed statement.

(b) In a few cases foreign banks operating in India have asked the Indian Ship-

ping Companies for the return of money given to them for acquisition of ships and have not agreed to reschedule the loan instalments.

(c) The details are given below:—

(i) M/s. Grindlays Bank Ltd., have asked M/s Ratnakar Shipping Company for the return of loan outstanding against them?

(ii) The Bank of America have not agreed to M/s Scindia Steam Navigation Ltd.'s request to refinance the loan in respect of the ship m.v. "JALLA VALLABH"; and

(iii) The Citi Bank have expressed their intention to M/s Scindia Steam Navigation Limited of recalling their loans granted for acquisition of ships.

(d) The Shipping Companies are advised in the first instance to request the concerned bank for agreeing to rescheduling of the loan or refinancing the loan. In cases where the foreign banks are not agreeable to the above, the Indian Shipping Companies are advised to raise fresh loans from some Indian banks to repay the foreign bank loans. SDFC has offered to guarantee the fresh loans so raised from the Indian banks.

#### Statement

*List of S.D.F.C. Assisted Companies which suffered Losses*

1982-83

Name of the Companies:

1. Shipping Corporation of India
2. Mogul Line Ltd.
3. Chowgule Steamships Ltd.
4. Damodar Bulk Carriers (P) Ltd.
5. Dempo Steamships Ltd.
6. Garware Steamships Ltd.
7. Great Eastern Shipping Company.
8. Hede Navigation Company (P) Limited.
9. Indoceanic shipping Company Ltd.

10. India Steamship Company Ltd.
11. Panchsheel Shipping Company Ltd.
12. Ratnakar Shipping Company Ltd
13. Sagar Shipping Company Ltd.
14. Scindia steam Navigation Company Ltd.
15. Seven Seas Transportation. Ltd.
16. Surrendra Overseas Ltd.
17. Thakur Shipping Company Ltd.
18. Tolani Shipping Company Ltd.
19. Ocean Shipping Company Ltd.
20. Darabshaw B. Cursetjee's Sons Shipping Co. Ltd.
21. Hinengo Line Ltd.
22. Mangla Bulk Carriers Ltd.
23. Nirvan Shipping Ltd.
24. RAJ Lines Limited.
25. Steamline Shipping Company
26. Varun Shipping Company Ltd.

#### Anti-Hindu Policy of Bangladesh

376. SHRI SHANKAR SINH  
VAGHELA:  
SHRI MUKHTIAR SINGH:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to the news item which appeared in the Organiser dated 1st April, 1984 wherein it has been stated that recently the Bangladesh Government have declared and issued orders that the Primary duty of the mosques and the Imam is to bring the non-Muslims into the Islamic fold and that not one non-Muslim should remain outside the Islamic fold in Bangladesh;

(b) whether the Bangladesh Government have also issued orders that Hindus can dispose of their properties by June 1984; and

(c) if so, what action has been taken by Government in the matter?